

## STATEMENT

Total number of posts dereeserved in each category during the last three years, year-wise

Classification	1986		1987		1988	
	SC	ST	SC	ST	SC	ST
1	2	3	4	5	6	7
Group 'A'	—	—	—	—	5	5
Group 'B'	—	—	—	—	1	5
Group 'C'	3	13	1	6	1	4
Total:	3	13	1	6	7	12

[Translation]

**Techno-Economic Survey of Hilly Regions of U.P.**

\*563. SHRI HARISH RAWAT: Will the Minister of PLANNING be pleased to state:

(a) whether there is any proposal to hold a techno-economic survey of hilly regions in Uttar Pradesh before formulating the Eighth Five-Year Plan to give a new direction to socio-economic development of these areas;

(b) whether certain long-term measures are proposed to check the large exodus of residents of these areas; and

(c) if so, the amount proposed to be spent during the Eighth Five-Year Plan to raise the income of people living in these areas?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):

(a) No, Sir.

(b) Various measures under the hill areas sub-plan lay emphasis on anti-poverty programme to increase income and employment opportunities, self-employment schemes, technical and vocational training etc.

(c) The Eighth Five Year Plan has not been formulated and hence the amount to be spent in these areas is not known.

[English]

**Ropeway to Tirumala Hills at Tirupathi**

\*566. SHRI V. SOBHANADREESWARA RAO: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government of Andhra Pradesh had sent any proposal for ropeway to Tirumala Hills at Tirupathi; and

(b) if so, the steps taken to provide financial assistance for ropeway facility at Tirumala to attract foreign and domestic tourists and pilgrims?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) The Central Department of Tourism provides financial assistance to States for those projects which fall within the purview of the approved Plan Schemes of the Department. Provision of Ropeway facility does not fall in any of the approved Plan Schemes of the Department.

#### **National Institute of Cerebral Palsy**

\*569. SHRI BHADRESWAR TANTI: Will the Minister of WELFARE be pleased to state:

(a) whether Government are planning to set up a National Institute of Cerebral Palsy at Bombay with regional centres in other metropolitan cities; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): (a) and (b). The Government recognises the need to develop facilities for dealing with cerebral palsy. It is, however, not possible to anticipate the schemes that may find place in Eighth Plan.

#### **Board Level Appointments in Public Sector Undertakings**

\*570. DR. V. VENKATESH: Will the PRIME MINISTER be pleased to state:

(a) whether the Public Enterprises Selection Board and Government have initiated action to make a recruitment drive to fill up some board level appointments in the Public Sector Undertakings; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). It is a fact that the Government has been making strenuous efforts to expedite the process of selection and appointments to Board-level positions in public sector enterprises. As per information available, the recommendations have been made by the Public Enterprises Selection Board for 46 cases of Board-level appointments in public sector enterprises, during the period January to March, 1989, as against 37 cases in the corresponding period in the preceding year. Based on the recommendations made by the PESB, and the recommendations of the concerned administrative Ministries, a number of appointments to Board level positions have been approved and the remaining are under consideration at various stages in accordance with the prescribed procedure.

[Translation]

#### **Police Stations/Posts in Delhi**

\*572. SHRI MOTILAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state.

(a) the number of police stations/posts in Delhi;

(b) the names of police stations/posts headed by an officer belonging to Scheduled Caste/Scheduled Tribe at present; and

(c) the number of police districts in Delhi and the names of such districts in which the incharge belongs to Scheduled Caste/Scheduled Tribe?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): (a)